GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.4672 TO BE ANSWERED ON 23.03.2018

AADHAAR CARDS TO ORPHAN CHILDREN

4672. SHRI P. KUMAR:

Will the Minister of Women & Child Development be pleased to state:

- (a) whether the Government proposes to provide Aadhaar Cards to orphan children to enable them to get free education and health services;
- (b) if so, the details thereof along with the progress made in this regard; and
- (c) the details of other services being provided to orphan children through Aadhaar Cards?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) to (c): Unique Identification Authority of India has been mandated by the Government of India to issue Aadhaar card to the Indian Citizens including children. The Ministry of Women and Child Development is managing Child protection services under the umbrella scheme of ICDS, to provide safety net to 'Children in need of care and Protection' and 'Children in conflict with law' as defined in the Juvenile Justice (Care and Protection of Children) Act, 2015. Although the scheme provides for minimum standard of facilities for children as envisaged under the Juvenile Justice (Care and Protection of Children) Model Rules, 2016 no cash payment is envisaged to be made to children. The Ministry has asked all the Stakeholders to ensure Aadhaar registration of the children in all the Child Care Institutions. Necessary action is been taken by the State Governments as reported by them at various platforms.
